

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 54

C.P.(CAA)166/MB/2021 In C.A(CAA)702/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **07.10.2022**

NAME OF THE PARTIES: **Mia Infrastructure Private Limited**

Appearance (via video-conference):

For the Applicant : Adv Shankarlal Raheja

For the Respondent : None Present

Section 230-232

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **01.12.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)